

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 116  
(IB)-394/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Fine Group Corporation Ltd  
Vs.  
Lemon Electronics Ltd

**....Applicant**

**....Respondent**

**Order delivered on 20.11.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Respondent: Mr. Karan Mehta, Advocates

**ORDER**

None appears for the applicant. In the interest of Justice, matter  
adjourned to 21.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh